

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 232/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

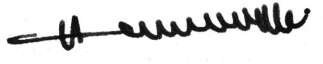
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2017

NAME OF THE PARTIES: M/s. Multilink Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Sethi	Advocate	
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Common Order

TCSP No.231 /230-232/CLB/MB/MAH/2017

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TCSP No.234 /230-232/CLB/MB/MAH/2017

TCSP No.235 /230-232/CLB/MB/MAH/2017

TCSP No.236 /230-232/CLB/MB/MAH/2017

TCSP No.237 /230-232/CLB/MB/MAH/2017

Company Petition, admitted.

List this matter for hearing on 9.3.2017 with a direction to RD and OL to file
their Reports within 15 days.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)